

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/2601 /A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the <sup>Hk</sup> 13 May, 2019.

Sub:- Extension of Earned Leave.

Ref:- Your Mail dated 09.05.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for extension of Earned Leave by another 9(nine) days w.e.f. 13.05.2019 to 21.05.2019 along with station leave permission, has been granted/rejected. Further, you are requested to submit your application in prescribed format.

Yours faithfully

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-08/2017/2602-2603/A, dated 13 '05 '19

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- ✓ 2. The Systems Analyst, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

sd/-